

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

Mentioning


C.A No.356/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02nd November 2017, 10.30 A.M

Name of the Company	Nilkamal Properties (P) Ltd		
Under Section	391(2),394		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. A.K. UPADHYAY (Adv.) COMPANY


02/11/17

ORDER

Ld. Counsel for the petitioner is present.

List on 20/11/2017.



(Jinan K.R.)
Member (J)



(Vijai Pratap Singh)
Member (J)